

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1445
ANSWERED ON:21.08.2012
SECURITY TO MLAS MLCS
Ray Shri Rudramadhab

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Members of Legislative Assemblies/Councils (MLAs/MLCs) of Delhi have sought personal security;
- (b) if so, the reaction of the Government thereto;
- (c) the expenditure incurred on providing security vehicles to public representatives, bollywood stars and sportspersons during each of the last three years and the current year State-wise and UT-wise;
- (d) whether the Government plans to review the security arrangements of former public representatives and other personalities; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): Information is being collected and will be laid on the Table of the House.
- (c): Provision of security cover to any individual is primarily the responsibility of the State Governments concerned in whose jurisdiction the individual happens to be. Different Central/State security agencies are also involved in this task. As there is involvement of multiple agencies, it is difficult to estimate the expenditure involved in providing security.
- (d) to (e): Security provided to individuals by the Central Government is subject to periodic review by High Level Committee constituted in the Ministry of Home Affairs and, based on latest assessment of threat, the security provided is continued/withdrawn/upgraded/downgraded. State Government have similar mechanisms for periodic review of security provided by them.